

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

(ONLY SLP(C) NO. 9889 OF 2015 TO BE LISTED BEFORE Ld. REGISTRAR COURT)

WITH

SLP(C) No. 9889/2015 (XI)

IA No. 29641/2018 - APPLICATION FOR SUBSTITUTION

IA No. 98918/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.

IA No. 63235/2018 - SET ASIDE ABATEMENT)

Date : 11-07-2019 This petition was called on for hearing today.

For Petitioner(s) Mr. Raj Bahadur, Adv.
Ms. Shefali Sethi, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s) Mr. Kiran Kumar Jaipurkar, AOR

Mr. Pradeep Kumar Yadav, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 9889/2015

Ld. Counsel for petitioners has not filed spare copy in respect of proposed Lrs. of deceased respondent No.10, hence notice could not be issued. Viewed thus, the matter be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders. List thereafter.

SURINDER S. RATHI
Registrar